

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal (M.P.)

No. 592 /Admin.(Services)/2017 Dated: Allahabad: October 07, 2017

Subject: Nominations for Programmes scheduled to be held in the month of November, 2017 to January, 2018 at National Judicial Academy, Bhopal.

Sir,

With reference to your letter dated 01.08.2017 on the above noted subject, I am directed to say that Hon'ble Court has been pleased to nominate the following Judicial officers for participation in programmes scheduled in the month of November, 2017 to January, 2018 at National Judicial Academy, Bhopal:

| S.N. | PROG . NO. | PROGRAMME DATE | | NAME OF THE PROGRAMME | NOMINATIONS |
|------|------------|----------------|----------|--|--|
| | | FROM | TO | | |
| 1. | P-1056 | 10.11.17 | 16.11.17 | National Orientation Programme for Junior Division Judges | 1.Sri Suraj Mishra, Civil Judge (Junior Division), Mahroni, Lalitpur 2.Sushri Saloni Rastogi, Judicial Magistrate, Mathura |
| 2. | P-1057 | 10.11.17 | 12.11.17 | Workshop for Additional District Judge | 1. Sri Abdul Shahid, ADJ, Meerut 2.Sri Ravindra Kumar-IV, ADJ, Muzaffarnagar |
| 3. | P-1059 | 17.11.17 | 19.11.17 | Workshop for Magistrates on Juvenile Justice (Care and Protection of Children) Act, 2015 | 1.Sri Mayank Tripathi, Judicial Magistrate, Allahabad 2. Dr. Lucky, Judicial Magistrate, Baghpat |
| 4. | P-1060 | 24.11.17 | 26.11.17 | Refresher Course for NDPS Courts | 1. Sri Vipin Kumar-I Spl. Secretary (J) & Addl. L.R, Govt. of U.P, Lucknow 2. Sri Rajesh Pati Tripathi, Spl. Secretary (J) & Addl. L.R, Govt. of U.P, Lucknow |
| 6. | P-1063 | 08.12.17 | 14.12.17 | National Orientation Programme for Junior Division Judges | 1. Sri Mohammad Tauseef Raza, Civil Judge (Junior Division), Khair, Aligarh 2. Sri Sanjay Singh-II, Civil Judge (Junior Division), Haidergarh, Barabanki |
| 7 | P-1064 | 15.12.17 | 17.12.17 | Refresher Course for Presiding Officers of MACT | 1. Dr. Laxmi Kant Rathaur, ADJ, Lucknow 2. Sri Vipin Kumar-II, ADJ, Baghpat |
| 8 | P-1066 | 22.12.17 | 24.12.17 | Refresher Course for Human Rights Courts | 1. Sri Randheer Singh, Spl. Secretary (J) & Addl. L.R, Govt. of U.P, Lucknow 2. Smt. Chitra Sharma, ADJ (FTC), Rae bareli |

| | | | | | |
|----|--------|----------|----------|--|---|
| 10 | P-1077 | 05.01.18 | 11.01.18 | National Orientation Programme for Junior Division Judges | 1. Sri Prabodh Kumar, Civil Judge (Junior Division), Anoopshahar-Bulandshahar 2. Smt. Meenakshi Sonkar, Civil Judge (Junior Division), Unnao |
| 11 | P-1081 | 19.01.18 | 21.01.18 | National Seminar for Principal District Sessions Judges on Constitutional Administrative Law | 1. Sri Shashi Kant Shukla, District & Sessions Judge, Kanpur Nagar 2. Sri Pramod Kumar-V, District & Sessions Judge, Sultanpur |

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 592 (i) /Admin.(Services)/2017

Dated: October 07, 2017

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow with the request to kindly inform the officers concerned accordingly.
2. The District & Sessions Judges, Lalitpur, Mathura, Meerut, Muzaffarnagar, Allahabad, Baghpat, Aligarh, Barabanki, Lucknow, Rae Bareli, Bulandshahar and Unnao with the request to kindly inform the officers concerned accordingly.
3. Sri Shashi Kant Shukla, District & Sessions Judge, Kanpur Nagar and Sri Pramod Kumar-V, District & Sessions Judge, Sultanpur with the request to kindly participate in the said programme.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)